

**IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI**

**COURT-III**

**165/213(ND)/2018**

**IN THE MATTER OF:**

**Mr. Nitin Bansal and Anr.**

**vs**

**M/s Arjun Sharma &Ors.**

**.....PETITIONER**

**.... RESPONDENT**

**SECTION**

**Under Section 213**

**Coram:**

**Dr. DeeptiMukesh,**

**Hon'ble Member (Judicial)**

**Dr. V.K.Subburaj,**

**Hon'ble Member (Technical)**

**Order delivered on 09.08.2018**

**For the Petitioner/Applicant :**

**For the Respondent No. 1 to 3**

**:**

**: Mr. HimanshuHarbola, Mr. Ketan, Advocate**

**ORDER**

It is seen from the order dated 15.05.2018 the Bench issued directions to serve the copy of petition on respondent as well as ROC. The learned counsel for the petitioner states that service of this petition was done as directed in compliance order dated 15.05.2018. The service of affidavit filed by the applicant annexing the Email received by one Mr. Vikrant Goyal, stating that the registered address as shown in the master data is his residential address and he is connected or known to either the company or directors or persons concerned. The same Email is also marked to ROC. Learned counsel appearing for the respondents undertakes to file Vakalatnama within three days and further states that the notice issued by ROC has been received by the company on the same address as mentioned in the master data. Hence, states that registered office of the company is properly effected and seeks time to file reply to the notice issued by ROC, the first notice dated 01.06.2018 and the reminder dated 26.07.2018. Let the reply against the ROC be filed within ten days. The matter is fixed for further consideration and the ROC is directed to conduct the hearing

as early as possible after receiving the reply from the respondents and file the report within four weeks after hearing. The ROC is also directed to give the details concerned with respect to the position of the registered office of the company and the intimation received from one Mr. Vikrant Goyal, with respect to the same address.

-Sd-

**(DR. V.K.SUBBURAJ)**  
**MEMBER (TECHNICAL)**

Varinder Kumar

-Sd-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**